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SLP(C)No. 11170 OF 2001

ITEM No.1

Court No. 3

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. Nos.42-43 in  
Petition(s) for Special Leave to Appeal (Civil) No.11170/2001

LAJJA RAM & ORS.

Petitioner (s)

VERSUS

STATE OF U.P. & ANR.

Respondent (s)

(For seeking permission to file appln. For directions and directions  
and office report)

Date : 31/01/2003 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. V.B. Saharya,Adv.  
for M/s. Saharya & Co.,Advs.

For Respondent (s) Mr. R.C. Verma,Adv.  
Mr. Mukesh Verma,Adv.

Mr. G.K. Srivastava,Adv.  
Mr. Sarwa Mitter,Adv.  
for M/s. Mitter & Mitter Co.,Advs.

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel appearing for the applicants seeks permission to withdraw the interlocutory applications with liberty to take appropriate steps. They are, accordingly, dismissed as withdrawn.

[ T.I. Rajput ]  
Court Master

[ Kanwal Singh ]  
Court Master